

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH::AMARAVATI

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of certain Judicial Officers to participate in South Zone-I Regional Conference on "Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities" scheduled to be held on 01.02.2020 and 02.02.2020 at Hyderabad - Relief Arrangements - Orders - Issued.

READ: 1. Letter No.NJA/Dir/P-1203/2019/4975, dated 12.12.2019 from the Director, National Judicial Academy, Bhopal.
2. High Court's letter Roc.No.683/SO/2019, dated 19.12.2019.

ORDER ROC.No. 07 /2020-B.SPL., DATED: 04.01.2020

The High Court passed the following Orders:

The following relief arrangements are ordered in respect of certain Judicial Officers, mentioned in column number 2, who are nominated to participate in South Zone-I Regional Conference on "Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities" scheduled to be held on 01.02.2020 and 02.02.2020 at Hyderabad, in pursuance of the High Court's letter 2nd read above.

SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR CONFERENCE
(1)	(2)	(3)
	Prl. District and Sessions Judges:	
1.	Smt. Aruna Sarika Prl. District and Sessions Judge, Ananthapuramu.	I Addl. District and Sessions Judge, Ananthapuramu.
2.	Sri A.V.Ravindra Babu, Prl. District and Sessions Judge, Chittoor.	I Addl. District and Sessions Judge, Chittoor.
3.	Sri A.Hari Haranadha Sarma, Prl. District and Sessions Judge, Guntur.	I Addl. District and Sessions Judge, Guntur.
4.	Sri G.Srinivas, Prl. District and Sessions Judge, Kadapa.	I Addl. District and Sessions Judge, Kadapa.
5.	Sri G.Venkata Krishnaiah, Prl. District and Sessions Judge, Nellore.	I Addl. District and Sessions Judge, Nellore.
6.	Sri P.Venkata Jyothir Mayi, Prl. District and Sessions Judge, Prakasam at Ongole.	I Addl. District and Sessions Judge, Prakasam at Ongole.
7.	Smt. M.Babitha, Prl. District and Sessions Judge, Srikakulam.	I Addl. District and Sessions Judge, Srikakulam.

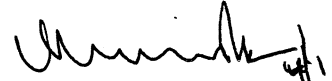
8.	Ms. B.S.Bhanumathi, Prl. District and Sessions Judge, Visakhapatnam.	I Addl. District and Sessions Judge, Visakhapatnam.
Chief Judicial Magistrates:		
9.	Sri P.Tirumala Rao, Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Ananthapuramu.	Addl. Senior Civil Judge, Ananthapuramu.
10.	Smt. R.Srilatha, Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Chittoor.	Addl. Senior Civil Judge, Chittoor.
11.	Sri M.Rama Krishnam Raju, Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Rajamahendravaram, East Godavari District.	I Addl. Senior Civil Judge, Rajamahendravaram.
12.	Sri K.Satyanaga Bala Prasad, Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Guntur.	I Addl. Senior Civil Judge, Guntur.
13.	Smt. M.Subha Vani, Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Kadapa.	Addl. Senior Civil Judge, Kadapa.
14.	Smt. N.Saraswathi, Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Machilipatnam, Krishna District.	Addl. Senior Civil Judge, Machilipatnam.
15.	Sri S.Chinna Babu, Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Kurnool.	Addl. Senior Civil Judge, Kurnool.
16.	Smt. T.Haritha, Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Nellore.	I Addl. Senior Civil Judge, Nellore.
17.	Smt. Bommathula Sobha Kumari, Prl. Senior Civil Judge, Ongole, Prakasam District.	Addl. Senior Civil Judge, Ongole, Prakasam District.
18.	Smt. P.Vijaya Durga, Prl. Senior Civil Judge-cum-Chief Judicial Magistrate, Visakhapatnam.	I Addl. Senior Civil Judge, Visakhapatnam.

The officers mentioned in column number 3, will be incharge of the post/s mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Conference on 01.02.2020 and 02.02.2020 at Hyderabad.

On return from the Conference, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

NOTE: The officers who are nominated for the above Regional Conference are hereby permitted to relieve and join duty by availing actual journey time for the said purpose.



REGISTRAR (IT-CUM-CPC)
FAC.REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The In-charge officers.
 3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Andhra Pradesh at Amaravati (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
 4. **The Prl. District and Sessions Judges:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam.
 5. **The District Treasury Officers:**
Ananthapuramu, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam.
 6. **The Section Officers:** Special Officers Section, Computer Section, Vigilance Cell, B.Section, Work Review Cell, O.P.Cell, E-Section, D1 Budget Section, Accounts Section, High Court of Judicature at Hyderabad.
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